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Title: Introduction of the Export-Import Bank of India (Amendment) Bill, 2011.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): Madam, on behalf of Shri Pranab Mukherjee, I beg to move for leave to introduce a Bill further to amend the Export-Import Bank of India Act, 1981.

MADAM SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Export-Import Bank of India Act, 1981."

*The motion was adopted.*

SHRI NAMO NARAIN MEENA: Madam, I introduce the Bill.

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